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C.A. 216/09.Order dated - 29/06/09.Consent:-

Hon'ble Mr. Justice K. Thambakann, M(J)
Hon'ble Mr. C. Mahapatra, M(A)

Id. Counsel for the applicant
do not want to press the matter
as this Tribunal has found that
no such appointment was given to
the applicant by any office as
that office has already been
closed years back. However, we are
not proposing any action on ~~the~~
hardening this Tribunal on the
apology given by the Id. Counsel
for the applicant.

C.A. is accordingly dismissed
as withdrawn.


Member (A)


Member (J)